

coal is taking place, he may bring it to my notice. We shall certainly look into it.

THE DEPUTY CHAIRMAN : Question hour is over.

Year	No of Branches/ Mobile Vans Inspected
1990-91	238
1991-92	221
1992-93	127

WRITTEN ANSWERS TO QUESTIONS

Regular inspections of Super Bazar Branches

*141. SHRI GOPALSINH G. SOLANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there is any provision to conduct regular inspections of the branches of the Super Bazar;

(b) if so, the details of such inspections carried out during the last three years in each branch including the Main branch and control room;

(c) nature of irregularities detected and the action taken against those found guilty;

(d) whether cases of the gross irregularities have also come to the notice of Government;

(e) if so, the corrective steps taken or proposed to be taken by Government to remedy the situation; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY) :

(a) to (f) Inspection of branches and other areas of Super Bazar including the main branch are carried out from time to time by the General Manager and other Officers of Super Bazar. Inspection of branches and mobile vans are also conducted on regular basis by certain specified Inspecting Officers. The details of inspection conducted by the Inspecting Officers during the last three years are as under :—

Super Bazar has reported that irregularities like stock shortages, overcharging, theft v., 16 mis-appropriation and mis-demeanour have been detected. Disciplinary action by May of imposition of major and minor penalties regarding removal and dismissal from service, demotion, reduction in grade, (ensure, warning, stoppage of increments ec. recovery from salary for stock shortages and administrative action by Way of transfer etc. is taken against erring officials. Cases of gross irregularities are also referred to the police. In addition Management of Super Bazar also take corrective steps to ensure that such irregularities do not recur.

कोयले की ढुलाई

* 142. श्री कलाश नारायण सारंग : क्या कोयला मंत्री यह बातों की कृपा करेंगे कि

(क) क्या यह सच है कि मध्य प्रदेश की खदानों से निकाला गया कोयला राज्य के अन्य भागों के साथ-साथ सीमावर्ती राज्यों को भी भेजा जा रहा है;

(ख) क्या कोयले की ढुलाई से खराब हो गयी भड़कों में सुधार करने तथा उनका रख-रखाव करने के लिए मध्य प्रदेश सरकार द्वारा कोई प्रस्ताव केन्द्रीय सरकार को भेजे गए हैं;

(ग) यदि हाँ, तो उनका द्वारा क्या है; और

(घ) इस संबंध में विज्ञापन के क्या कारण हैं ?

कोयला मंत्रालय के राज्य मंत्री (श्री अजीत कुमार पटेल) : (क) जी हाँ। मध्य प्रदेश में उत्पादित किए गए कोयले की आपूर्ति राज्य के